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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

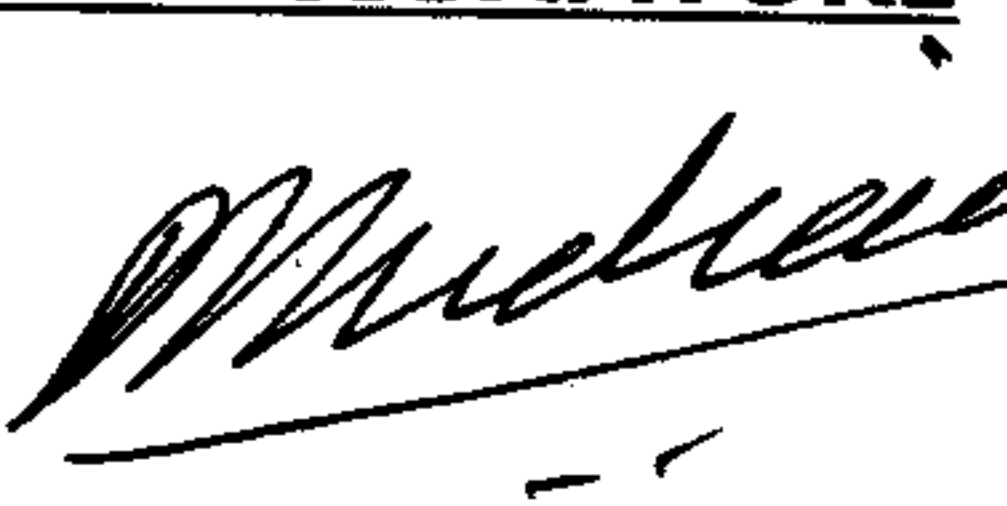

**TP No. 99-A/2016 with TP No. 99/397-398/NCLT/AHM/2016 (New)
CA No. 153/2015 with CP No. 48/397-398/CLB/MB/2015 (Old)**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018**

Name of the Company: Nareshkumar Mangeram Mittal
V/s.
Blue Orange Developers Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S. GODIAWALA	ADVOCATE	PROPOSED RESPONDENT No. 5.	
2.	DHIREN R. DAVE	PLS	Petitioner	

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent no. 5.

Both sides represented that connected matter is pending in appeal before Hon'ble High Court of Gujarat.

List the matter on 27.02.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 23rd day of January, 2018.